

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHIORIGINAL APPLICATION NO. 269 OF 2024IN THE MATTER OF:  
SANA VVAR

... APPLICANT

VERSUS

STATE OF U.P. &amp; ORS.


....RESPONDENTS

INDEX

Sl. No.	Particulars	Page Nos.
1.	Response on behalf of Respondent, U.P. Pollution Control Board.	1 – 2
2.	<u>ANNEXURE-1</u> Compliance status of pulp & paper industries, slaughter house and M/s. Gulshan Polyols Ltd..	3 – 6
3.	<u>ANNEXURE-2</u> Compliance by pyrolysis oil units	7 – 9

NEW DELHI

DATED 17.09.2024



(PRADEEP MISRA AND DALEEP DHYANI)  
Counsels for the U.P. Pollution Control Board,  
138, New Lawyers' Chamber,  
Supreme Court of India,  
New Delhi 110001.  
Mobile : 9810252518  
Email ID : [pradeepmisra@yahoo.com](mailto:pradeepmisra@yahoo.com)

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 269 OF 2024

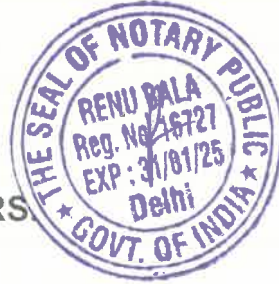
IN THE MATTER OF:  
SANAVVAR

... APPLICANT

VERSUS

STATE OF U.P. & ORS.

.....RESPONDENTS



RESPONSE ON BEHALF OF RESPONDENT, U.P. POLLUTION  
CONTROL BOARD.

I, Ankit Singh, S/o. Shri Ajit Singh, aged about 38 years, Regional Officer, U.P. Pollution Control Board, Muzaffarnagar, U.P. at present at New Delhi, do hereby solemnly affirm and declare as under:

1. That I in the capacity abovenoted am conversant with the facts and record of the present case, hence competent to swear this affidavit.
2. That the abovenoted matter came up for hearing on 05.08.2024 when this Hon'ble Tribunal has impleaded various parties including the replying Respondent and issued notice to them to file response.
3. That in compliance of the said order present affidavit is being filed.



4. That in compliance of order dated 21.05.2024 a report of Joint Committee dated 02.08.2024 has already been filed. The replying Respondent will reply on the said report at the time of hearing.
5. That the compliance status of pulp & paper industries, slaughter house and M/s. Gulshan Polyols Ltd. is annexed as Annexure-1 to this response.
6. That the compliance by pyrolysis oil units is annexed as Annexure-2 to this response.

The above facts are being placed for kind consideration of this Hon'ble Tribunal.

*Debit S.*  
DEPONENT

VERIFICATION:

I, the abovenamed deponent, do hereby verify that the contents of above affidavit are true to my knowledge derived from official record. No part of the same is false and nothing has been concealed therefrom.

VERIFIED ON THIS THE 14<sup>TH</sup> DAY OF SEPTEMBER, 2024 AT NEW DELHI.

*Debit S.*  
DEPONENT



ATTESTED

*Renu*  
RENU BALA REG No. 16727  
NOTARY DELHI, EXP : 14/02/25  
GOVERNMENT OF INDIA

2

14 SEP 2024

S. no.	Name of unit	Date of Inspection by Joint Committee	Operational status	Validity of CTO issued under Water/Air Act	ETP Details	Boiler/ Turbine capacity with Air Pollution Control Device and stack height (m)	Boiler ash generation (MT/d) and Ash disposal method	Compliance status as per the inspection of Joint Committee		Action taken against violating industry
								Water Act	Air Act	
1.	M/s Al-Noor Exports, 09 <sup>th</sup> KM, Village Shernagar, Jansath Road, Muzaffarnagar, Uttar Pradesh-251203	04.01.2024	Closed due to closure direction dated 24.05.2024 issued by UPPCB	-	Bar Screen, Oil & Grease Tank, Equalization Tank, Chemical Reaction Tank, DAF, Tube Settler, Aeration Tank, Secondary Clarifier, Carbon Filter, Sludge Drying Beds, Belt Press	-	-	Non-Complying	-	As per the joint committee inspection dated 04.01.2024 unit found non-complying w.r.t. discharge norms. Hence, UPPCB issued Closure Direction dated 24.05.2024. In compliance of that, unit is presently non-operational.
2.	M/s Gulshan Polyols Ltd., 09 <sup>th</sup> Km, Jansath Road, Muzaffarnagar, Uttar Pradesh-251001	11.01.2024	Operational	Valid	Equalization Tank, Buffer Tank, Anaerobic Digester, Clarifier-1, Anoxic Tank, Clarifier-2, Aeration Tank-1, Aeration Tank-2, Clarifier-3, Treated Water Collection Tank, Sand Filter, Activated Carbon Filter, Final Collection Tank, Sludge Drying Beds etc.	Boiler- 24 TPH (01 no.) and Turbine-2.75 MW and 2 MW (02 nos.)  Dust collector And Electrostatic precipitators (stack height-65 m)  Fuel : Rice husk and low Sulphur coal	48.7 MT/d  Dumping in low lying area	Not Complying	Complying	As per the joint committee inspection dated 11.01.2024 unit found non-complying w.r.t. discharge norms. Hence, UPPCB issued show cause notice under Water Act dated 05.04.2024 which is being revoked on the basis of UPPCB inspection dated 20.06.2024 with imposition of E.C. of Rs. 3.90 Lac.
3.	M/s Mahalaxmi Paper Mills, Muzaffarnagar, Uttar Pradesh-251203	03.01.2024	Operational	Valid	Equalization Tank, Save All, Hill Screen, Primary Clarifier, Aeration Tank-2 Nos., Secondary Clarifier, Multigrade Filter etc.	Boiler-18 TPH (01 no.) & Turbine-450 KVA (01 no.)  Cyclone, Air pre Heater, Wet scrubber, Bag filter (stack	20.09 MT/d  Dumping in low lying area	Not Complying	Complying	As per the joint committee inspection dated 03.01.2024 unit found non-complying w.r.t. discharge norms. Hence, UPPCB issued show cause notice under Water Act dated 05.04.2024. On the

S. no.	Name of unit	Date of Inspection by Joint Committee	Operational status	Validity of CTO issued under Water/Air Act	ETP Details	Boiler/ Turbine capacity with Air Pollution Control Device and stack height (m)	Boiler ash generation (MT/d) and Ash disposal method	Compliance status as per the inspection of Joint Committee		Action taken against violating industry
								Water Act	Air Act	
						height-35 m) Fuel : Bagasse, RDF and rice husk				basis of UPPCB inspection dated 27.07.2024, recommendation for revocation of show cause notice with E.C. of Rs. 0.60 Lac has been sent to H.O. UPPCB vide letter dated 03.08.2024.
4.	M/s Shakti Kraft and Tissues Pvt. Ltd., 9 <sup>th</sup> Km Jansath Road, Muzaffarnagar 251001 (formerly known as M/s Kishti Paper Mill)	03.01.2024	Operational	Valid	Bar Screen, Equalization Tank, Hill Screen, Sedicell, Chemical Dosing Tank, Primary Clarifier, Aeration Tank, Secondary Clarifier, Pressure Sand Filter, Dual Media Filter, Sludge Drying Beds, Belt Press etc.	Boiler-14 TPH (01 no.) & Turbine-350 KVA (01 no.) Multi-cyclone, dust-collector and wet-scrubber (stack height-32 m) Fuel : Bagasse and rice husk	4.16 MT/d Dumped in low lying land owned by the unit	Complying	Complying	--
5.	M/s KK Duplex & Paper Mills Pvt. Ltd., 08 <sup>th</sup> Km Jansath Road, Pradesh-251001 Uttar	09.01.2024	Operational	Valid	Equalization Tank, Sedicell, Tube Settler-1, Aeration Tank, Tube Settler-2, Secondary Clarifier, Sprey Filter, Dual Media Filter, Sludge Drying Beds etc.	Boiler- 22 TPH (01 no.) & Turbine-3 MW (01 no.) Bag Filter (stack height-32 m) Fuel : Plastic waste, Firewood, Coal, Bagasse & Refuse Derived Fuel (RDF)	172.5 MT/d Land Filling	Complying	Complying	--

S. no.	Name of unit	Date of Inspection by Joint Committee	Operational status	Validity of CTO issued under Water/Air Act	ETP Details	Boiler/ Turbine capacity with Air Pollution Control Device and stack height (m)	Boiler ash generation (MT/d) and Ash disposal method	Compliance status as per the inspection of Joint Committee		Action taken against violating industry
								Water Act	Air Act	
6.	M/s Orient Board & Paper Mills, 09 <sup>th</sup> Km, Jansath Road, Muzaffarnagar, Uttar Pradesh-251203	03.01.2024	Operational	Valid	Equalization Tank, Hill Screen, Primary Clarifier, Aeration Tank, Secondary Clarifier, Multigrade Filter, Micron Filter, Sludge Drying Beds etc.	Boiler-18 TPH (01 no.)  Bag Filter and Venturi scrubber  Fuel : RDF, Biomass Fuel/ Low Sulphur Coal	--- Land filling/brick manufacturing	Non Complying	Complying	As per the joint committee inspection dated 03.01.2024 unit found non-complying w.r.t. discharge norms. Hence, UPPCB issued show cause notice under Water Act dated 05.04.2024. On the basis of UPPCB inspection dated 27.07.2024, recommendation for revocation of show cause notice with E.C. of Rs. 0.60 Lac has been sent to H.O. UPPCB vide letter dated 02.08.2024.
7.	M/s Disha Industries Pvt. Ltd., Muzaffarnagar	05.07.2024	Operational	Valid	Hill Screen, Equalization Tank, Sedicell, Primary Clarifier, Aeration Tank, Secondary Clarifier, Dual Media Filter, Sludge Drying Beds	Boiler-20 TPH & 40 TPH (02 nos.)  Multi cyclone & Wet scrubber installed at 20 TPH boiler and Bag filter installed at 40 TPH boiler (stack height-40 m)  Fuel : RDF, Coal, Bagasse, waste plant leaves	4.3 MT/d  Land Filling	Non Complying	Complying	As per the joint committee inspection dated 05.07.2024 unit found non-complying w.r.t. ZLD conditions. Hence, UPPCB issued show cause notice under Water Act dated 11.09.2024 which is effective till date.

5

S. no.	Name of unit	Date of Inspection by Joint Committee	Operational status	Validity of CTO issued under Water/Air Act	ETP Details	Boiler/ Turbine capacity with Air Pollution Control Device and stack height (m)	Boiler ash generation (MT/d) and Ash disposal method	Compliance status as per the inspection of Joint Committee		Action taken against violating industry
								Water Act	Air Act	
8.	M/s Saras Paper Mill, Muzaffarnagar	--	Does not exist	--	--	--	--	--	--	--

*Handwritten signature*  
**TRUE COPY**

6

## Compliance status of End-of-life tyres (ELTs) Pyrolysis Oil Units

Sr. No.	Name of the unit	Operational status	Date of Inspection by Joint Committee	Consent under Air/Water Acts	Hazardous waste authorization	NOC from UPGWD	EPR registration	Digital instrumentation & Automation	Nitrogen purging for reactor cooling	Status of ETP	Compliance status	Action taken against the violating industry
1	M/s Shri Jee Reclaiming Mills Pvt. Ltd. Jansath Road, Muzaffarnagar	Non-operational	04.07.2024	Yes	No	No	No	No	No	No	Non-compliance	As per the joint committee inspection dated 04.07.2024 unit found non-complying. Hence, UPPCB issued show cause notice under Air Act dated 11.09.2024 with imposition of E.C. of Rs. 6250/- per day till compliance is done by the unit.
2	M/s ASV Reclaiming LLP, Jansath Road, Muzaffarnagar	Operational	04.07.2024	Yes	No	No	No	No	No	No	Non-compliance	As per the joint committee inspection dated 04.07.2024 unit found non-complying. Hence, UPPCB issued show cause notice under Air Act dated 11.09.2024 with imposition of E.C. of Rs. 6250/- per day till compliance is done by the unit.
3	M/s Shri Bankey Bihari Enterprises, Jansath Road, Muzaffarnagar	Non-operational	04.07.2024	Yes	No	No	No	No	Yes	Under commission	Non-compliance	As per the joint committee inspection dated 04.07.2024 unit found non-complying. Hence, UPPCB issued show cause notice under Air Act dated 11.09.2024 with imposition of E.C. of

Sr. No.	Name of the unit	Operational status	Date of Inspection by Joint Committee	Consent under Air/Water Acts	Hazardous waste authorization	NOC from UPGWD	EPR registration	Digital instrumentation & Automation	Nitrogen purging for reactor cooling	Status of ETP	Compliance status	Action taken against the violating industry
												Rs. 6250/- per day till compliance is done by the unit.
4	M/s Dev Enterprises, Jansath Road, Muzaffarnagar	Permanently closed	04.07.2024	NA	NA	NA	NA	NA	NA	NA	Permanently closed	Permanently closed
5	M/s Ram Ji Enterprises, Jansath Road, Muzaffarnagar	Operational	05.07.2024	No	No	No	No	No	No	Under commission	Non-compliance	UPPCB had issued closure direction vide letter dated 11.01.2019 which is still effective.
6	M/s Vinayak Industries, Vill-Shernagar, Jansath Road, Muzaffarnagar	Operational	05.07.2024	Yes	No	No	No	No	No	Installed	Non-compliance	As per the joint committee inspection dated 05.07.2024 unit found non-complying. Hence, UPPCB issued show cause notice under Air Act dated 11.09.2024 with imposition of E.C. of Rs. 6250/- per day till compliance is done by the unit.
7	M/s MMD Green Energy Solutions, 7th Km. Jansath Road, Muzaffarnagar	Operational	05.07.2024	Yes	No	No	No	No	Yes	No	Non-compliance	As per the joint committee inspection dated 05.07.2024 unit found non-complying. Hence, UPPCB issued show cause notice under Air Act dated 11.09.2024 with imposition of E.C. of Rs. 6250/- per day till compliance is done by the unit.
8	M/s ARG Rubber	Non-	05.07.2024	No	No	No	No	NA	No	No	Self-closed	As per the joint

Sr. No.	Name of the unit	Operational status	Date of Inspection by Joint Committee	Consent under Air/Water Acts	Hazardous waste authorization	NOC from UPGWD	EPR registration	Digital instrumentation & Automation	Nitrogen purging for reactor cooling	Status of ETP	Compliance status	Action taken against the violating industry
	Processed Oil Industries, Jansath Road, Muzaffarnagar	operational										committee inspection dated 05.07.2024 unit found non-complying. Hence, UPPCB issued show cause notice under Air Act dated 11.09.2024 with imposition of E.C. of Rs. 6250/- per day till compliance is done by the unit.

  
TRUE COPY